

SLP(C)No. 13271 OF 2001

ITEM No.58

Court No.10

SECTION XII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.13271/2001

(From the judgement and order dated 22/03/2001 in SA 45/85  
of The HIGH COURT OF MADRAS)

BALASUBRAMANIAN & ORS.

Petitioner (s)

VERSUS

RAMAIAH THONDAMAN

Respondent (s)

(With prayer for interim relief and office report)

Date : 29/10/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s)

Mr. K. Ram Kumar, Adv. (NP)

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....R  
.SP2

In view of the letter circulated the matter is  
adjourned for two weeks.

.SP1

(Suman Wadhwa)  
Court Master

(V.P.Tyagi)  
Court Master